# COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### APPEAL NO. 273 of 2015 & IA No. 441 of 2015

Dated: <u>4<sup>th</sup> October, 2018</u>

# Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: West Bengal State Electricity Distribution Co. Ltd. Vs. Central Electricity Regulatory Commission & Ors.		Appellant(s) Respondent(s)
		,
Counsel for the Appellant :	Mr. Hemant Sahai Ms. Puja Priyadarshini	
Counsel for the Respondent(s) :	Mr. K.S.Dhingra for R-1	
	Mr. Rajiv Yadav for R-2	
	Ms. Suparna Srivastava Ms. Nehul Sharma for R-3	5

## <u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>30.11.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member bn/vt (Justice N.K. Patil) Judicial Member